

- (ii) Work Programme-mandatory or biddable-weightage in bid evaluation
- (iii) Pricing and marketing of natural gas produced from the areas to be awarded under the new contractual and fiscal regime.
- (iv) Technical Qualification-weightage in bid evaluation
- (v) Incentivising E&P in the unconventional hydrocarbon
- (vi) Role of DGH and Management Committee to align with the Government's goal of 'minimum Government-maximum governance'.
- (vii) Methodology for calculation of cost of unfinished work programme
- (viii) Timely implementation of Field Development Plans submitted by the operator
- (ix) Environmental and social issues in exploration and production of oil and gas
- (x) Any other issue

Steps to increase national LPG coverage

2838. DR. R. LAKSHMANAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the steps taken by Government to increase the national LPG coverage; and

(b) the details of the steps taken by Government to increase the penetration of LPG in rural and backward areas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Public Sector Oil Marketing Companies (OMCs) aim to increase the National LPG coverage to 75% with minimum 60% coverage at State level and at least one distributor in each block by 2019. To increase the penetration in rural and backward areas, OMCs appoint new LPG distributors and more than 97 % of blocks are being catered by at least one LPG distributorship. Further, to facilitate LPG coverage for BPL families, a scheme for providing one time grant to BPL families for release of new LPG connection is in operation. As per the scheme, the security deposit (upto ₹ 1600/-) for one cylinder and Pressure Regulator is paid from the fund created for this purpose.

Identification of cities to develop CGD projects

2839. SHRIMATI RENUKA CHOWDHURY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has identified certain more cities to develop City Gas Distribution (CGD) projects;

(b) if so, the State-wise details thereof including Andhra Pradesh and Telangana; and

(c) the fresh steps taken by Government to expand the CGD projects all over the country in a dedicated and aggressive manner?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. The State-wise details are given in Statement-I.

(c) In order to promote the usage of CNG/PNG usage across the country, Government has issued guidelines according to which the entire requirement of City Gas Distribution (CGD) entities for CNG (transport) and PNG (domestic) sector is met through domestic gas. Further, Petroleum and Natural Gas Regulatory Board (PNGRB) has envisaged a phased roll out plan for development of CGD networks in several Geographical Areas (GAs) in various States. The GAs are included in bidding rounds in a phased manner depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD networks in the country.

Statement

State-wise details of identification of cities to develop CGD projects

(States in alphabetical order-as on 15.12.2015)

Sl. No.	States	Geographical Area
1.	Andhra Pradesh	Vijaywada
2.	Andhra Pradesh	Kakinada
3.	Andhra Pradesh	East Godavari
4.	Andhra Pradesh	West Godavari
5.	Andhra Pradesh	Krishna
6.	Assam	Upper Assam
7.	Dadra and Nagar Haveli	Dadra and Nagar
8.	Daman	Daman
9.	Delhi	NCT Delhi
10.	Gujarat	Surat, Bharuch and Ankleshwar
11.	Gujarat	Anand
12.	Gujarat	Hazira

Sl. No.	States	Geographical Area
13.	Gujarat	Ahmedabad
14.	Gujarat	Ghandhinagar Mehsana Sabarkantha
15.	Gujarat	Valsad
16.	Gujarat	Rajkot
17.	Gujarat	Naysari
18.	Gujarat	Surendranagar
19.	Gujarat	Nadiad
20.	Gujarat	Kutch (West)
21.	Gujarat	Jamnagar
22.	Gujarat	Bhavnagar
23.	Gujarat	Kutch (East)
24.	Haryana	Sonipat
25.	Haryana	Panipat
26.	Karnataka	Bengaluru
27.	Karnataka	Belgaum
28.	Karnataka	Tumkur
29.	Karnataka	Dharwad
30.	Kerala	Ernakulum
31.	Madhya Pradesh	Gwalior
32.	Madhya Pradesh	Indore, Ujjain
33.	Madhya Pradesh	Dewas
34.	Maharashtra	Mumbai and Greater Mumbai
35.	Maharashtra	Thane
36.	Maharashtra	Pune
37.	Maharashtra	Pune (excluding already authorized)
38.	Maharashtra	Thane (excluding already authorized)
39.	Maharashtra	Raigarh
40.	Punjab	Chandigarh
41.	Punjab	Jalandhar
42.	Punjab	Amritsar

Sl. No.	States	Geographical Area
43.	Punjab	Ludhiana
44.	Rajasthan	Kota
45.	Telangana	Hyderabad
46.	Tripura	Agartala
47.	Uttar Pradesh	Firozabad
48.	Uttar Pradesh	Moradabad
49.	Uttar Pradesh	Agra
50.	Uttar Pradesh	Kanpur GA
51.	Uttar Pradesh	Bareilly GA
52.	Uttar Pradesh	Mathura
53.	Uttar Pradesh	Meerut
54.	Uttar Pradesh	Khurja
55.	Uttar Pradesh	Allahabad
56.	Uttar Pradesh	Jhansi
57.	Uttarakhand	Haridwar
58.	Uttarakhand	Udham Singh Nagar
59.	West Bengal	Kolkata

Accidental insurance cover for customers of LPG cylinder

†2840. SHRI PRABHAT JHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that LPG customers of cylinder have accidental insurance cover of ₹ 50 lacs for which no separate insurance process is required and an applicant gets insured automatically as soon as he/she becomes a customer;

(b) if so, the details thereof;

(c) whether proper information regarding this facility is given to applicant while he/she becomes a customer;

(d) if so, the details thereof; and

(e) whether Government and LPG cylinder service provider companies/agencies run awareness programme regularly at large scale to avoid accidents?

† Original notice of the question was received in Hindi.